



**Government of Goa**

# **ACTION TAKEN REPORT ON BUDGET SPEECH 2021-22**

**Directorate of Planning, Statistics & Evaluation  
Porvorim – Goa**

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## **FOREWORD**

The Publication “Action taken Report on Budget Speech 2021-22” provides details of the action taken on the Budget Announcements made by the Hon’ble Chief Minister/Finance Minister Dr. Pramod Sawant in his Budget Speech 2021-22 delivered on 24<sup>th</sup> March 2021.

The book provides the details as regards number of the announcements which have been implemented during 2021-22, announcements which will be completed/implemented during 2022-23 and also after March 2023.

The constant efforts put by the staff of the Planning Division, Directorate of Planning, Statistics & Evaluation along with the co-operation of Head of the Departments of various Departments/Corporations/Autonomous bodies of Government of Goa in preparing this document is hereby acknowledged.

Date: 30-03-2022

Director

Place: Porvorim-Goa

Directorate of Planning, Statistics & Evaluation



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## **Overview**

The total Budget Announcements in the Budget Speech 2021-22 delivered by the Hon'ble Chief Minister/Minister for Finance were 252.

111 announcements which include various civil projects/schemes have been implemented during the financial year 2021-22 which is 44% of the total announcements.

The announcements that will be implemented during the financial year 2022-23 are 42. This includes various projects which are in the final stages of completion.

The announcements that will be implemented / completed after March 2023 are 98. Civil Works on some projects are in progress and in some projects pre-tender activities are going on.

**Table 1****Department-wise Abstract of Action Taken Report of Budget Announcements 2021-22**

<b>Sr. No.</b>	<b>Name of the Department</b>	<b>Total</b>	<b>Implemented during 2021-22</b>	<b>Implemented/ Completed during 2022-23</b>	<b>To be implemented after March 2023</b>	<b>Not implemented</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
1	Handicrafts, Textiles and Coir	1	1	-	-	-
2	Goa State Infrastructure Development Corporation	24	8	6	9	1
3	Art & Culture	2	1	1	-	-
4	Public Works Department	19	7	5	7	-
5	Directorate of Planning, Statistics and Evaluation	4	3	1	-	-
6	Labour Department	1	-	-	1	-
7	Health Services	6	4	1	1	-
8	Public Health Department, Secretariat, Porvorim.	6	1	-	5	-
9	Goa Medical College	1	1	-	-	-
10	Goa Dental College	1	1	-	-	-
11	Institute of Psychiatry and Human Behaviour	2	-	2	-	-
12	Food & Drugs Admn.	1	1	-	-	-
13	Tourism	8	3	-	5	-
14	Information and Publicity	5	1	-	4	-
15	Home	1	1	-	-	-
16	Agriculture	4	2	-	2	-
17	Water Resource Department	6	3	-	3	-
18	Civil Aviation	3	2	1	-	-
19	Captain of Ports	2	2	-	-	-
20	Electricity	26	6	11	9	-



Sr. No.	Name of the Department	Total	Implemented during 2021-22	Implemented/ Completed during 2022-23	To be implemented after March 2023	Not implemented
1	2	3	4	5	6	7
21	Goa Energy Development Corporation	1	1	-	-	-
22	Mines	5	3	-	2	-
23	Industries	4	1	-	3	-
24	Goa Industrial Development Corporation	1	-	-	1	-
25	Information Technology	5	2	2	1	-
26	Transport	8	5	1	2	-
27	Finance	2	1	-	1	-
28	Personnel	1	-	-	1	-
29	Factories and Boilers	2	2	-	-	-
30	Science, Technology and Waste Management	2	1	-	1	-
31	Animal Husbandry	1	-	-	1	-
32	Social Welfare	6	4	-	2	-
33	Provozeria	1	-	-	1	-
34	Women and Child Development	3	3	-	-	-
35	Tribal Welfare	5	1	-	4	-
36	School Education	3	2	-	1	-
37	Higher Education	4	4	-	-	-
38	Technical Education	7	3	-	4	-
39	Sports	14	3	8	3	-
40	Public Private Partnership Department	2	2	-	-	-
41	Revenue	6	4	-	2	-
42	Municipal Administration	5	2	1	2	-
43	Panchayat	4	2	1	1	-
44	District Rural Development Agency, North	1	-	-	1	-

<b>Sr. No.</b>	<b>Name of the Department</b>	<b>Total</b>	<b>Implemented during 2021-22</b>	<b>Implemented/ Completed during 2022-23</b>	<b>To be implemented after March 2023</b>	<b>Not implemented</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
45	Town and Country Planning	5	2	-	3	-
46	Co-operation	2	1	1	-	-
47	Forest	1	-	-	1	-
48	Fire & Emergency	1	-	-	1	-
49	NRI	2	1	-	1	-
50	Official Language	2	2	-	-	-
51	Archives	10	1	-	9	-
52	Law	2	-	-	2	-
53	Excise	11	10	-	1	-
	<b>TOTAL</b>	<b>252</b>	<b>111</b>	<b>42</b>	<b>98</b>	<b>1</b>

**Table 2**

**List of Department-wise Budget Announcements which have been implemented during 2021-22**

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Handicrafts, Textiles and Coir (HTC)</b>		
1	Bring GHRSSIDC under HTC	Implemented.
<b>Goa State Infrastructure Development Corporation (GSIDC)</b>		
2	Inauguration of South Goa District Hospital by April 2021	South Goa District Hospital is fully operational
3	Casaulim PHC (GSIDC/Health)	PHC Cansaulim has been inaugurated on 29/08/2021.
4	High Court Building at Porvorim	Inaugurated on 27/03/2021 and began judicial proceedings w.e.f. 17/08/2021.
5	Commercial Tax Building	Building has been inaugurated and fully functional.
6	Ashram School at Moshiphond in Poinguinim	Work Completed and Ashram school inaugurated on 10/12/2021
7	Bus Stand at Sankhali	Work completed and building was inaugurated on 25/12/2021
8	Building of Goa Dental College	Work Completed and inaugurated on 05/01/2022
9	Mapusa Bus stand	1st phase of the project inaugurated on 06/01/2022
<b>Directorate of Art &amp; Culture</b>		
10	Proposed to set up Swami Vivekananda Kendras in the State in order to inculcate nationalistic values and develop physically and mentally fit youth for the State.	One Kendra is started at Ravindra Bhavan Margao in South Goa.
<b>Public Works Department</b>		
11	Rationalise water tariffs	Revised water tariff for all categories was made effective from 1/09/2021.
12	Water Treatment plant at Canacona	The work is completed and inaugurated on 25/9/2021.
13	House Sewer Connection Scheme	Implemented. It is a continuous process
14	Hot mix all roads by July 2021	Implemented It is a continuous process
15	<u>Central Road Infrastructure Fund Project:</u> Ribandar bypass	The work is completed at a cost of ₹106.00 crore.
16	Missing link - Lotoulim to Verna	Work is completed and inaugurated
17	Hotmixing of national Highways	Implemented

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Directorate of Planning, Statistics &amp; Evaluation</b>		
18	49 Centrally Sponsored Schemes	12 Departments have identified 51 schemes of which 37 schemes DPR's have been submitted to Government of India, of which 10 schemes have been approved. Funds have been released for 7 schemes in the year 2021-22. Department is regularly in contact with the Deputy Resident Commissioner, Goa Sadan, New Delhi to follow with the concerned Ministry. DPR of one scheme was rejected by Government of India.
19	Dovetailing of State and Central Scheme	3 Departments have identified 8 schemes for dovetailing the State schemes with the Central schemes. The DPR of 5 schemes are prepared and submitted to Government of India for approval.
20	CM Fellowship Programme (CMFP)	The scheme of CMFP has been notified. 3 fellows have been selected
<b>Health Department</b>		
21	Checking all citizens under Vision for all	The Eye Camps under "Vision for All" Programme under 'Sarkar Tumchya Dari' (Government at your doorstep) initiative were held at village level. Assurance implemented
22	Ophthalmic Unit at Sanquelim PHC	Implemented.
23	Launch of Health for all initiative	Village level Universal screening camps are initiated from September 2021.. 8 camps are conducted. Assurance implemented
24	Support Palliative Care Centres	Implemented
<b>Goa Medical College</b>		
25	Super Specialty Block, GMC	Super Specialty Block, Goa Medical College has been completed and is being used as Covid Hospital since 05/05/2021.
<b>Goa Dental College</b>		
26	Mobile Dental Bus	Inaugurated New Mobile Dental Bus on 25/01/2021
<b>Food &amp; Drugs Administration</b>		
27	Food Safety Mitra	A training for registering "Food Safety Mitras" was conducted by this Directorate in association with Food Safety and Standard Authority of India, New Delhi on 07/05/2021 and 13 candidates have attended the training. These 13 candidates have to now register on the portal by paying a deposit of Five Thousand Rupees so that they can get certified and start functioning as Food Safety Mitras.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Tourism</b>		
28	Tourist Trade Support (Working Capital Interest Subvention) Scheme 2021	Scheme has been notified on official gazette dated 02/09/2021
29	International charter support (waiver of landing fees) 2021	Scheme has been implemented.
30	Development of Model Villages	Scheme has been notified on Official Gazette dated 16/09/2021.
<b>Information and Publicity</b>		
31	Film Shooting through Entertainment Society of Goa (ESG)	The Scheme is vetted by Law Department and submitted to ESG.
<b>Agriculture</b>		
32	500 organic cluster	Formation of 500 organic clusters has been completed.
33	100% Krishi card coverage	45738 Krishi card issued upto 15/03/2022. Enrollment by farmers is a continuous process.
<b>Water Resource Department</b>		
34	Construction of 15 MLD raw water pumping station at Guirim	The 15 MLD pumping station at Guirim is already completed.
35	Revise State Water Policy	The Goa State Water Policy - 2021 has been approved and notified in the Government Gazette dated 02/09/2021.
36	Construction of barrage on Khandepar River	Work Completed
<b>Civil Aviation</b>		
37	Plantation at Mopa	As against the target of planting 5 lakh saplings, Goa State Bio Diversity Board has so far planted 4.5 lakh saplings.
38	Aviation Skill Development Centre (ASDC)	The ASDC was inaugurated by Hon'ble Prime Minister on 19th December 2021
<b>Captain of Ports Department</b>		
39	Completion of Desilting of River Sal	Completed
40	Establishment of Goa Maritime Board	Goa has established State Maritime Security Committee instead of Goa Maritime Board as it has small fragile coastline of 105 kms and only 5 non-minor ports
<b>Electricity Department</b>		
41	Upgradation of 33/11kV substations (20 Nos.) across the state of Goa with new 6.3 / 10 MVA Power Transformers.	(i) All 10 Nos. of 6.3 MVA transformers installed. (ii) All 10 Nos. of 10 MVA transformers installed.
42	Overhead Network to Underground cabling Thivim to Nachinola	Completed and line charged on 01/06/21.
43	Overhead Network to Underground cabling Tuem to Dandoswada	Project Completed.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
44	Overhead Network to Underground cabling at Cumbarjua	Work completed
45	Renovation and Improvement projects at VP Borim, Shiroda.	Work completed
46	Conversion of existing overhead 11kV feeders to Underground System, erection of new DTC's, augmentation of DTC at Saligao & Britona	Work completed
<b>Goa Energy Development Agency (GEDA)</b>		
47	Policy for Infrastructure support for setting up of charging point & Stations for e-vehicles	GEDA has entered into an MoU with EESL for establishment of Charging Stations and 10 sites has been identified. The charging infrastructure has been installed at the parking space in EDC Patto Plaza, Secretariat and Government Office Complex at Mapusa. Applications have been submitted for installation of 08 charging stations within Panaji city and NOCs for Charging Stations are awaited.
<b>Directorate of Mines &amp; Geology</b>		
48	Establishment of Goa State Mineral Development Corporation	The Goa Mineral Development Corporation Act, 2021 is published in the Official Gazette dated 15/09/2021.
49	Amendment to Goa Minor Mineral Concession Rules, 1985	Amendment was published vide Notification no.34/10/2012/Mines(Part)/461 dated 17/06/2021.
50	Signing MoU with Mineral Exploration Corporation Limited (MECL) to carry mapping of mineral resources	The MOU has been executed on 19/07/2021. Necessary list / information as requested has been provided to MECL to initiate the process of exploration. MECL is working on the data for the auction of Mineral Blocks.
<b>Industries Trade &amp; Commerce</b>		
51	Beekeeping scheme for making the farmer and youth swayampruna around 100 bee boxes will be distributed to trained beekeepers during 2021-22	During the year 2021-22, the appraisal committee constituted under the scheme has approved 98 application from prospective beneficiaries for 206 Bee Boxes and 98 tool kits. ₹ 65.00 lakh has been released to KVIB.
<b>Transport Department</b>		
52	An Amount of ₹1.50 crores has been provided under The Goa State Interim Compensation to Road Accident Victims, 2020.	The Scheme is already implemented vide Notification no. D.TPT/Accts/TRANS/2021/54 dated 07/01/2021 and it is valid for 3 years.
53	An amount of ₹32.00 crores has been provided to Scheme of Installation of Digital Meter for Commercial Vehicle.	The scheme has been notified.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
54	Under Ease of Doing Business, more facilities have being expanded by adding more payment services like Payment of Road Tax and Passenger Tax ( for new registration and other state vehicles), Bulk payment of Passenger Taxes, facilitation – cum-inspection fee payment by dealers, Counter signature fees, payment and cess fees.	Through Parivahan Portal (www.parivahan.gov.in) of MoRTH, online services are continuously improvised/added, which is a continuous process.
55	Improve local transport in industries	KTCL started operating in different industrial areas.
56	An amount of ₹ 18.00 crores has been provided under, Fuel Subsidy scheme.	Disbursing of pending claim is in process. An amount of ₹ 28.93 lakh has been disbursed to 10 beneficiaries as on January 2022.
<b>Finance Department</b>		
57	Extend e-pagar to all DDO's	Accounts Department have implemented e-Pagaar for 440 Drawing & Disbursing Officers (D.D.O's).
<b>Factories &amp; Boilers</b>		
58	Revive Associate Fellow of Industrial Health Workers by DGFASLI, Mumbai	In all, 16 applicants have been admitted to Associate Fellow of Industrial Health(AFIH) Course. The Three months Certificate Course “Associate Fellow of Industrial Health” has started.
59	Four weeks certificate Course for supervisors working in hazardous process industries	The “Four weeks Certificate Course in Safety and Health for supervisory personnel working in hazardous process industries” is completed on 30th October 2021.
<b>Science Technology &amp; Waste Management</b>		
60	Goa Waste Management Corporation (GWMC) as nodal agency for scrapping all Government material	GWMC has been granted, in principle approval by Finance Department, to be nodal agency for condemnation of vehicles and obsolete items / scrap materials, unserviceable equipments / items, articles, furniture etc (excluding ICT products).
<b>Social Welfare</b>		
61	Assistance to widow from ₹ 2000 to 2500/-	The proposal is approved and notification is issued.
62	Mukhyamantri Dev Darshan Scheme	Scheme is approved by Government and notification is issued.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
63	Support to NGO's	The following schemes are implemented i.e a) Sahayata b) Braille Library. financial assistance to NGO's for running Day Care Centre for disabled (Jeevan Jyot) c) Grants for setting up of Physiotherapy Centre d) Ummid e) Financial Assistance to Self Help Group f) Grants to Voluntary org. for running hostels for SC Students .
64	Social Welfare Scheme for EWS	Atal Aasara Scheme provides financial assistance for construction as well as repair of house of the Economically Weaker Section to SC and OBC is notified. ₹ 3lakhs is provided for construction/ reconstruction of the house and ₹1.5 lakh for repair of existing house.
<b>Women &amp; Child Development</b>		
65	Pay Laadli Laxmi to Married by 31/05/2021	8999 applications has been sanctioned.
66	Increase in remuneration of Anganwadi Workers	Remuneration is increased vide letter No. 1-625/2018-19/DWCD/Part-II/2167 dated 16/7/2021.
67	VRS for Anganwadi Workers	Scheme is approved.
<b>Tribal Welfare Department</b>		
68	Project Cell under Tribal Welfare Department	Government has constituted a Project Cell in the Directorate of Tribal Welfare to execute the various infrastructure works in Tribal dominated areas.
<b>School Education</b>		
69	Formulate CM- Coding and Robotic Scheme	The scheme "Chief Minister Coding Robotics Education Schemes (CM-CARES) in School-2021". has been notified in the Government Gazette.
70	Introduce skill base courses	Implemented.
<b>Higher Education</b>		
71	<u>Academic Chair</u> 1. Chatrapati Shivaji Maharaj 2. Vishnu Surya Wagh 3. Pandit Jitendra Abhishaki 4. Laxman Pai	Scheme for Academic Research Chair has been approved by Government and published in the Official Gazette. Chatrapathi Shivaji Maharaj Academic Research Chair has been established in Goa University. Assurance fulfilled.
72	International Law University	Act is already passed and notified. Land is also identified. Starting of Academic programmes will depend on the Bar Council of India. Assurance fulfilled.



<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
73	Comprehensive coaching to Students for IIT, JEE, NEET etc.	Coaching has already been started for the examination of Banking, MBA and Government jobs for 46 enrolled student from 13 colleges across the State of Goa. Assurance fulfilled.
74	Introduce skill base courses	Skill based Vocational courses in IT has been already started in Govt. College of Khandola and Shree. Damodar College of Commerce, Margao. More skill based courses will be started in the discipline of Commerce, Tourism & Hospitality etc. Assurance fulfilled.
<b>Technical Education</b>		
75	Revisit fee structure of technical institutes	Government has formulated and implemented DJ GIFT Scheme.
76	Introduce skill base courses	Under Community Development through Polytechnics (CDPT) Scheme, various Skill based courses are being offered through Polytechnics. The curriculum of various Technical Courses offered in Degree and Diploma institute are revised to impart skills in relevant emerging technology, wherever feasible.
77	Formulating CM Coding & Robotics Scheme	Scheme has been approved by Government and is being implemented.
<b>Revenue</b>		
78	Goa Bhumi Putra Adhikarita Yojana	The bill is passed in the Legislative Assembly on 30th July 2021.
79	Amendment to regularise unauthorised construction	The Goa Regularization of Unauthorized Construction Act, 2016 is amendment in Goa Act of 6 of 2021 (15-02-2021) and published in the Official Gazette dated 17/02/2021. Further, clarification dated 10/08/2021 is issued by Revenue Department regarding classification regarding setback under the Goa Regularisation of Unauthorized Construction Act, 2016.
80	Training to 400 volunteers under Aapda Mitras Scheme	MoU is signed between NDMA and State Government on 06/08/2021. Further, approval is conveyed for 400 posts for Aapda Mitra and Aapda Sakhi to Director of Fire and Emergency Service Department. 350 Aapda Mitra /Sakhi have been selected.
81	Forest Rights Act cases	Pendency of cases is being reviewed regularly. Also DSLR has floated tender to outsource the work to a Private Agency.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Municipal Administration</b>		
82	Mechanism to provide benefits of Credit Linked Subsidy Scheme of PMYU	Implemented
83	Develop mechanism to complete conveyance from builder to Coop societies	No action is required. As informed by RERA, the RERA Act and Goa Rules 2017 provide to have in place the mechanism to complete the conveyance from builder to Co-op. Societies.
<b>Panchayat</b>		
84	Streamline process of construction and trade license at Panchayat level/ Municipalities	The Goa Panchayat Raj Act, 1994 provides for issuance of construction license by the Village Panchayat within 30 days of receipt of the application for the same. The Act also provides that in case the Village Panchayat does not act on the said application within 30 days, the applicant is at liberty to approach the Dy. Director of Panchayats, under Section 66(2) of the Goa Panchayat Raj Act, 1994 for issuance of construction license.
85	Recognition to unauthorised old dwelling houses by changing law	“The Goa Regularization of Unauthorized Construction Act, 2016” takes care of recognizing/regularizing unauthorized old dwelling houses constructed prior to 2014.
<b>Town and Country Planning</b>		
86	Empanel Notary Architects/ Notary Engineers	The procedure for empanelment of Notary Architects/Notary Engineers has been published in the Official Gazette on 15/04/2021.
87	Reduce Infrastructure Tax by 30% w.e.f. 1 <sup>st</sup> April	The Department has already issued Notification in the Official Gazette on 01/04/2021 for reducing infrastructure tax under Goa Tax on Infrastructure Act by 30%. (Implemented) New notification has been issued to restore the tax rate to the rate applicable as on 31/03/2021, w.e.f 01/10/2021 (Note: Budget proposal was to reduce the tax for 6 months).
<b>Co-operation</b>		
88	Develop mechanism to complete conveyance from builder to concerned Housing Cooperative societies	The proposed section 104/A and 104/B of the Goa Cooperative Societies Act, 2001 for enforcement of transfer of title has been passed by the legislative assembly.
<b>NRI</b>		
89	Revive pension scheme for seafarers	Home Department has already notified the Goa Welfare/Pension Scheme for seafarers, 2021 on 25th June, 2021 and the work for disbursing the Pension to the beneficiaries is under process.

Sr. No.	Budget Announcement	Action Taken
1	2	3
<b>Official Language</b>		
90	Assistance for promotion of Marathi / Konkani	This Department is releasing financial assistance / Grant to the following institutions: <b>Government Institutions:</b> Goa Konkani Akademi and Goa Marathi Akademy <b>Non-Government Institutions:</b> Konkani Bhasha Mandal for Konkani language, Dalgado Konkani Akademi
91	Development of Konkani language	This Directorate conducted second batch of Online Devnagri Typing training for Government Officials / employees.
<b>Excise</b>		
92	Notify new feny policy	Complied
93	Dispense with zoning certificate for excise license.	Complied
Excise Reforms		
94	a) Excise duty levels on BIO/FM/FL brands Threshold for levy of additional excise duty to be increased above 43% to bring it at par with international standards. Additional excise duty rates also to be rationalized.	Complied
95	b) Excise license holders can get their licenses renewed for a period of upto 5 years. There is a provision for a rebate of 10% of renewal fees valid upto 31 <sup>st</sup> March 2021, to collect advance duty.	Complied
96	c) Grant of occasional license for private shacks and tourism beach shacks for an increased period.	Complied
97	d) Relaxation of requirement for residence certificate in case of transfer of retail/ wholesale sale of liquor to family members.	Complied
98	e) Permission for additional timing for sale of liquor to be granted at excise department level only. Further, casinos licensed by the Home department and all Class-A category hotels recognized by the tourism department may serve liquor on premises 24/7 with additional license fees.	Complied
99	f) Inspection and validation of small changes/renovation in liquor manufacturing units has been simplified and provision for deemed approval of any application if no inspection carried out by department within 3 weeks of application	Complied

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
100	g) To facilitate smaller liquor manufacturers, provision to issue wholesale license of raw material like ENA absolute alcohol, rectified spirit, etc. smaller units now need not import small quantities from outside the State.	Complied
101	h) For supporting the traditional taverns and country liquor sale premises all existing licensees may get additional licenses on the same premises without any formalities.	Complied
<b>PPP</b>		
102	PPP to be made full fledged Department	Action completed. Department of Public Private Partnership (PPP) has become functional.
103	Policy to monetize sports facility on PPP mode	Department of PPP will handhold SAG in monetizing sports facilities based on SAG proposal
<b>Sports &amp; Youth Affairs</b>		
104	Development of Cricket Ground & Track at Shristal	Work Completed
105	Proposed Development of Lawn Tennis courts at Open Sports Complex, Pandit Jawaharlal Nehru Stadium , Fatorda	Work Completed
106	Development of Baseball Field at Campal Panaji Goa	Work completed
<b>Home</b>		
107	Felicitate freedom fighters	Implemented
<b>Archives</b>		
108	Restoration of fort of Alorna (phase II)	Work completed
<b>Information Technology</b>		
109	Increase number of Citizen Service Centers to 150	Currently, there are 265 Common Service Centre of Government of India(CSC-VLEs) are operational in the State of Goa. This CSC-VLEs cater to 186 services including Prime Ministers schemes like PMGDIHSA and other services like Passport, PAN Card, IRCTC, Insurance, etc. Further, 28 services of Goa online portal are also delivered through these CSC-VLEs.
110	Revise Startup policy to include non IT start-ups	Implemented
<b>Public Health Department</b>		
111	Health cards to all migrant workers	Implemented. It is a continuous process.

**Table 3**

**List of Department-wise Budget Announcements which are likely to be completed during 2022-23**

Sr. No.	Budget Announcement	Action Taken
1	2	3
<b>Goa State Infrastructure Development Corporation</b>		
1	Ravindra Bhavan at Canacona (GSIDC / Art & Culture)	The work is in progress. 55% physical progress is achieved. Targeted to be completed by May 2022.
2	Completion of District Court, Mercas by 30/12/2022 (GSIDC/Law Department)	46% work is completed. Targeted to be completed by December 2022.
3	Mini Depot at Sanquelim	Targeted to be completed by April 2022.
4	Inauguration of Tuem CHC (GSIDC/Health)	Targeted to be completed by August 2022.
5	Cacora PHC (GSIDC/Health)	Targeted to be completed by July 2022.
6	Construction of Freedom fighters Memorial at Patradevi	Targeted to be completed by January 2023.
<b>Art &amp; Culture</b>		
7	Goa Kala Academy is one of the cultural heritage of the State of Goa. To preserve this heritage building ₹ 50.00 crore have been proposed.	Government has started the renovation work of Kala Academy Targeted to be completed by December 2022.
<b>Public Works Department</b>		
8	Complete water supply project at Ganjem / Porvorim by 30/04/2021	<b>Ganjem:</b> The work is targeted to be completed by December 2022. <b>Porvorim:</b> 15 MLD Water Treatment Plant at Porvorim costing Rs. 25.46 crore is in progress. 60 % of the work is completed. 5 MLD is ready for commissioning and will be started as soon as raw water is made available by WRD. The balance work is targeted to be completed by December 2022.
9	<u>Completion of Road Project Sada to Varnapuri</u>	Targeted to be completed by December 2022.
10	Completion of Road Project Patradevi to Bambolim	Targeted to be completed by May 2022.
11	Completion of Road Project Margao Western Bypass	Targeted to be completed by October 2022.
12	Completion of JICA projects	Targeted to be completed by June 2022.
<b>Institute of Psychiatry and Human Behaviour</b>		
13	Center of Excellence (IPHB)	Total cost of the project is ₹ 53.83 crores. Targeted to be completed by July 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
14	Day care Centre (IPHB)	The total cost of the project is ₹ 17.33 crore. Targeted to be completed by April 2022.
<b>Electricity</b>		
15	Overhead Network to Underground cabling Netravali,	Targeted to be completed by May, 2022.
16	Work for conversion of HT/LT overhead lines to underground network of 11kV IDC feeder in order to provide uninterrupted power supply to consumers of Kakoda Industrial Estate, Kakoda in Curchorem Constituency	Targeted to be completed by August 2022.
17	Work of Conversion of existing 33kV single circuit overhead Chandel feeder to double circuit line with HTLS conductor for releasing 10MVA power supply to M/s GMR Goa International Airport Limited at Mopa, in the jurisdiction of Sub Division-I, Pernem, Division-XVII, Mapusa (GMR & GED)	Targeted to be completed by April 2022.
18	Overhead Network to Underground cabling Kakoda.	Targeted to be completed by April 2022.
19	Renovation and Improvement projects at VP Orgao, Bethki, Savoi Verem, Borim.	Targeted to be completed by April 2022.
20	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of 33kV Porvorim-I and Porvorim-II Double Circuit line from 22/110/33/11kV Tivim Sub-Station to 33/11kV Nachinola Sub-Station.	Approved by GSWB. Work has been awarded and taken up for execution. Targeted to be completed by April 2022.
21	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of 33kV Mapusa I and Mapusa II feeders form 220/110/33/11kV Tivim S/S to 33/11kV Mapusa Sub-Station.	95% of the work has been completed. Targeted to be completed by April 2022.
22	Conversion of existing Overhead ASCR Raccoon conductor to HTLS conductor of 33kV Double Circuit lines from 33/11kV Nachinola Sub-Station to 33/11kV Saligao Sub-Station Via 33/11 kV Porvorim Sub-Station.	98% of the work has been completed and targeted to be completed by April 2022.
23	Work of Conversion of existing 33kV single circuit overhead Chandel feeder to double circuit line with HTLS conductor for releasing 10MVA power supply to M/s GMR Goa International Airport Limited at Mopa, in the jurisdiction of Sub Division-I, Pernem, Division-XVII, Mapusa (GMR & GED)	Work order issued to M/S Apar Industries Ltd. The work is in progress and targeted to be completed by April, 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
24	Conversion of HT overhead lines to underground network of 11kV Bansai feeder and part of 11kV Xelvona feeder and Rivona feeder in order to provide uninterrupted power supply to consumers connected to Bansai feeder under Curchorem Constituency.	The work is awarded to M/S Nanu Engineers Pvt. Ltd. The targeted date of completion is February 2023.
25	Hiring of 10 vehicles mounted Aerial Platform (Skylift) for a period of 15 years for entire Goa.	Targeted to be completed by December, 2022.
<b>Sports and Youth Affairs</b>		
26	Sports infrastructure: Renovation of Dr. T. B. Cunha Complex at Cansaulim	85% work completed and targeted to be completed by May 2022.
27	Renovation of Chicalim Sports Complex	75 % completed and targeted to be completed by May 2022.
28	Development of Shirlim Football Ground	70 % work completed, targeted to be completed by April 2022.
29	Development of playground at Sankhali	Around 90% has been completed, targeted to be completed by April 2022.
30	Upgradation of Squash Court and Providing Other Eminent Facilities of International Standards at Chicalim Sports Complex at Chicalim.	80 % work completed, targeted to be completed by April 2022.
31	Construction of Lawn Bowls court for 36th National Games, Goa at Chicalim Sports Complex at Chicalim	60 % work completed, targeted to be completed by May 2022.
32	Construction of Changing Room at Hockey Ground at Peddem Mapusa .	90 % work completed, targeted to be completed by April 2022.
33	Refurbishment of Existing Swimming Pool at Campal.	Work completed. Contractor attending to shortcomings, targeted to be completed by June 2022.
<b>Municipal Administration</b>		
34	Complete household toilets by October 2021	1464 household toilets has been constructed out of 1697 total household toilets sanctioned. The construction of toilets for Curchorem - Cacora Municipal Jurisdiction of 217 is completed and 20 toilets for Panaji Municipal jurisdiction is targeted to be completed by April 2022 and 15 Toilets in Mapusa Municipal jurisdiction is targeted to be completed by April 2022.
<b>Co-operation</b>		
35	Assistance to ailing Co-operative societies	Targeted to be implemented by September 2022.
<b>Health Services</b>		
36	Amend Mediclaim Scheme	Targeted to be implemented by September 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Directorate of Planning, Statistics and Evaluation</b>		
37	Constitution of GIFT	Targeted to be implemented by December 2022.
<b>Information Technology</b>		
38	Electronic manufacturing Cluster (EMC)	Targeted to be completed by December 2022.
39	Implement e-HRMS (IT/Personnel)	Targeted to be implemented by June 2022.
<b>Transport</b>		
40	The Ministry of Heavy Industries and Public Enterprises, GOI, has released ₹ 5.50 crore to Kadamba Transport Corporation Ltd, as the first installment of grants for deployment of 50 nos. of Electric buses in the State and further 100 more Electric buses are being sanctioned under FAME II Scheme.	Thirty five 12 m AC Electric Buses were received and delivery of balance fifteen AC Electric Buses are expected by June 2022. Letter of award for 100 nos. of Electric Buses has been issued and the same is expected by December 2022.
<b>Civil Aviation</b>		
41	Mopa road	The construction work is expected to be completed by August 2022.
<b>Directorate of Panchayats</b>		
42	Complete household toilets by October 2021	Already 17000 toilets have been constructed and the remaining 3000 toilets shall be completed by December 2022.



**Table 4**

**List of Department-wise Budget Announcements which are likely to be completed after March 2023**

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Goa State Infrastructure Development Corporation</b>		
1	Four lane bridge at Hodar in Curchorem	The work has commenced. Targeted to be completed by April 2023.
2	Upgrade infrastructure at PHC, Sanguem (GSIDC / Health)	The work has commenced. targeted to be completed by April 2023.
3	Tallest State of Art Building at Patto (GSIDC/GAD)	Process of appointment of Architectural/Consultancy firm is under progress.
4	Construction of State Museum Building (GSIDC/Museum)	Pre-tender activities are in progress. File containing the requisite drawings to obtain approval from Town and Country Planning is forwarded to Client Department, i.e. Directorate of Museums .
5	EVM warehouse	EFC approval is awaited.
6	Construction of new building for Police Headquarters (Police / GSIDC)	Home Department has conveyed in principle approval to take up the work. Revised plan is submitted to Greater Panaji Planning & Development Authority for approval.
7	Ravindra Bhavan at Mapusa (GSIDC / Art & Culture)	No formal proposal from the client Department.
8	Ravindra Bhavan at Pernem (GSIDC / Art & Culture)	30,000 sq.m. land for Ravindra Bhavan at Pernem is identified . Administrative approval granted. File moved to Hon'ble Chairman for seeking approval in principle for taking up of work and appointment of consultant.
9	Six lane road over Bridge at Rawalfond	Single tender is received and decision on the tender is yet to be taken.
<b>Public Works Department</b>		
10	MLA - Local Area Development Scheme	Proposal to take up works under MLA- Local Area Development Scheme is submitted for obtaining Government approval.
11	Take up water treatment plants at Salaulim	Targeted to be completed by December 2023.
12	Water Treatment plant at Tuem	Targeted to be completed by December 2023.
13	Road from Surla to Bhamai Usgao	Targeted to be completed by December 2023.
14	Road from Valpoi to Thanem	
15	Road from Valpoi- Bhironda- Advoi- Pissurlem –Honda	
16	Link road from Amigoa to Borim	
<b>Labour</b>		
17	Setting up of ESI Hospital in North Goa	Land Acquisition for ESI Hospital in North Goa is under process.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Health Services</b>		
18	Complete AAYUSH Hospital at Pernem by December 2021	AYUSH Hospital at Pernem is wholly owned by Ministry of AYUSH under the Administrative control of Government of India, New Delhi.
<b>Public Health Department, Secretariat, Porvorim.</b>		
19	Setting up of Medical College in South Goa	The Government is presently endeavouring in the matter.
20	Full fledged cardiac facility in South Goa Hospital	Administrative approval granted. Goa Medical College has been requested to submit the financial proposal to the District Mineral Foundation for utilization of their funds.
21	Eliminate variation in salary of doctors	The matter is being submitted for Government approval.
22	Medical Tourism	The Government is presently endeavouring in the matter.
23	Request Central Government for AIIMS	The matter is being examined.
<b>Tourism</b>		
24	Wellness Tourism	The following activities were completed for this process as on date: <ul style="list-style-type: none"> <li>• Drafting of eco-label evaluation criteria, approval and issue process.</li> <li>• Exploring the possibility of national or international body / organization for the purpose of co-branding eco-labels.</li> <li>• Formation of evaluation committee for the issuance of the eco-labels</li> </ul>
25	Goa Tourism Board	Draft Notification is prepared and submitted for Government approval.
26	Tourist Guide Certification Scheme	Scheme notification is being referred for obtaining Government approval.
27	Develop infrastructure around Old Goa (under PRASAD Scheme of MOT)	Under Process.
28	Develop Hinterland Tourism Circuit (Swadesh Darshan Bicholim Sanquelim Bondla)	Matter is currently on hold as the scheme itself is currently under review by PMO.
<b>Information and Publicity</b>		
29	Well being of rural journalist, space at taluka level	Department will identify appropriate vacant premises preferably Government premises and allocate such space to rural journalists.
30	Enhance Journalist pension by Rs. 1000	The Goa State Working Journalists Welfare fund', is revisited and shared with Goa Union of Journalist for their suggestion/changes. The Department will deliberate on the comments by GUJ, incorporate and will move forward the scheme for approval of the Government.
31	Increase contribution to Journalist Welfare fund	Under Process.

Sr. No.	Budget Announcement	Action Taken
1	2	3
32	Revise scheme for purchasing laptop/camera for organised/unorganised journalist	The Department is working on the scheme and will come out with the said scheme afresh with due modifications.
<b>Agriculture</b>		
33	Set up 12 Farmer Producers Organizations	NABARD has finalized Mah FPC as CBBO for zones in North Goa, which has initiated Base Line Survey
34	Set up Centers of Excellence to promote high value vegetables and flowers	Detailed Project Report is submitted to Embassy of Israel for technical approval under Indo -Israel Agriculture Plan
<b>Water Resource Department</b>		
35	Mapping of Water resources in Goa Taluka wise	The mapping of water resources is completed in two talukas viz. Sattari and Tiswadi in North Goa and two talukas viz. Mormugao and Canacona in South Goa. The mapping in remaining talukas is under process.
36	Desilting major dams of Selaulim, Anjuna and Tillari	<b>Selaulim:</b> The work of estimation of silt deposit in this dam reservoir and its effect on storage capacity has been awarded to the consultants: <b>Anjuna:</b> The report from the consultants on the work of estimation of silt deposit in this dam reservoir and its effect on storage capacity has been received and the same is under examination of the department. <b>Tillari:</b> Tillari project is a joint venture between Goa and Maharashtra. However as the dam and its reservoir falls in Maharashtra State, its desilting study is not yet decided.
37	Lay 23 Km. Pipeline from Tillari Dam (Konalkatta to Dodamarg ) in Goa	A consultant M/s Pioneer Consultants, Pune has been appointed by Government of Goa to study the viability of laying the pipeline directly from Tillari dam to the Goa border at Dodamarg. The study is under process.
<b>Electricity</b>		
38	Explore possibility of Solar & Hydro Power	Implementation of CONVERGENCE project including setting up 110 MW decentralised solar power projects on Government land is in process. Department of New and Renewable Energy (DNRE) has filed for approval of Tariff and execution of PPA from said convergence project.
39	Signing MoU with NTPC/ Floating Solar	MoU with NTPC has not materialised. The said power has been re-allocated to some other utility. Regarding Floating Solar Power Plant, proposal for setting up Pilot Project of 2.5 MW floating Solar Photovoltaic Plant (PV) in Selaulim Dam by DNRE/Energy Efficiency Services Limited (EESL) is also in process.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
40	Design, Supply, Erection, Testing and Commissioning of 1 x 63 MVA, 220/33kV power transformer at Tivim and 2x20MVA, 33/11 kV Sub-station at Tuem [Electronic System Design & Manufacturing (ESDM)] along with two runs of 33kV underground cables from Tivim Sub-station to proposed Tuem Sub-Station.	The work is targeted to be completed by June 2023.
41	Work of conversion of existing 11kV overhead HT network to underground cabling for Vasco Town under the Jurisdiction of Sub Division-I(U), Vasco.	The work is targeted to be completed by December 2023.
42	Design, Supply, Erection, Testing and Commissioning of 1 x 63MVA, 220/33kV Power Transformer in replacement of failed 30MVA, 110/33kV Power Transformer at 220/110/33kV Ponda Sub-station.	The work is targeted to be completed by December 2023.
43	Work of conversion of Over Head HT network to underground HT network in Chinchinim, Dharmapur & Sarzora area of Velim Constituency under the jurisdiction of Sub Division-II Chinchinim, Division-XVI Margao, in South Goa District.	The work is targeted to be completed by June 2023.
44	Conversion of existing Over head 11kV Balli feeder into underground cabling system emerging from 33/11kV Cuncolim Substation under the jurisdiction of Elect. O&M Sub. Div – IV, Div – XVI, Cuncolim.	The work is targeted to be completed by December 2023.
45	Work of conversion of 33 kV overhead Velim I & II circuits to underground network with 3C x 400 sq.mm. cable, under the jurisdiction of Sub Division-II, Chinchinim, Division- XVI Margao, in South Goa District	The work is targeted to be completed by December 2023.
46	Work of conversion of Over Head HT network to underground HT network in Assolna, Betul and Cumbeabhata area of Velim constituency under the jurisdiction of Sub Division-II Chinchinim, Division-XVI Margao, in South Goa District.	The work is targeted to be completed by April 2024.
<b>Mines</b>		
47	Expedite grant of permit to traditional sand mining	Based on the preliminary report received from NIO regarding river Chapora, Environment Clearance (EC) has been granted in Chapora river / estuary in 4 stretches . Process for grant of sand permission for Chapora river / estuary is in progress.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
48	Use of Goa Iron Ore Permanent Fund	Affidavit is filed on 20/04/2021 before the Hon'ble Supreme Court seeking approval of "Goa Mineral Ore Permanent Fund Trust Scheme". The same is also notified in the official Gazette in view of the approval conveyed by the Cabinet for operating the scheme subject to the approval from Hon'ble Supreme Court of India.
<b>Industries</b>		
49	Get approval for Medical Device Park	The State of Goa has submitted proposal under the scheme "Promotion of Medical Device Park" including feasibility study report to Department of Pharmaceuticals, Ministry of Chemical & Fertilizers, New Delhi. Queries raised on project proposal/concept Note by the Industrial Finance Corporation of India (IFCI) have been addressed and submitted to IFCI. The proposal is under scrutiny.
50	Extend Employment Subsidies for cashew industry	The draft employment scheme to benefit cashew industry was formulated and sent to the government for approval.
51	SFURTI Cluster	Paddy cluster at Latambarcem, Bicholim: Detail Project Report of paddy cluster is completed and forwarded to consultant appointed by Govt. of Goa for onward submission to KVIC. Chilly and Jaggery Cluster are in final Stages, since land being Government, the pending lease agreement is awaiting for concurrence of Finance Department and Cabinet approval. Food processing Cluster under DRDA as implementing Agency: SPV Registration are completed, lease agreement and SPV formation is under process. Horticulture Corporation is proposed to be Implementing agency for paddy Cluster in South Goa. Coir cluster: Goa Handicraft Rural Small scale Industrial Development Corporation (GHRSSIDC) being Implementing Agency has completed the preliminary submission. Multifruit processing cluster completed and all documents except registration of lease agreement pending for NOC of Town & Country Planning.
<b>Goa IDC</b>		
52	Constitute task force to examine and propose a solution for rejuvenating sick / Closed units in industrial Estates	Eviction & Recovery Cell is examining the cases of sick / closed units.
<b>Information Technology</b>		
53	High Speed connectivity through BharatNet	Under process.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Transport</b>		
54	An amount of Rs. 9.00 crore has been provided under the Bus Replacement Scheme.	Scheme is under amendment. Feasibility of CNG/LNG is being examined with current needs of transport sector.
55	An amount of Rs. 10.00 crore has been earmarked to formulate Kadamba Sathi Scheme.	The scheme is under consideration with the Finance Department .
<b>Finance</b>		
56	Implement Financial Management System	"Expenditure Monitoring System Software" will be introduced through NIC for online compilation of Receipts & Expenditure. The same is under progress.
<b>Personnel</b>		
57	Job security to contract workers employed for more than 10 years	There is no policy decision taken in this regard.
<b>Science, Technology and Waste Management</b>		
58	GI tagging of products	GI application filed for Goa Cashew, Goa Mankur Mango, Goa Bebinca, Agassaium Brinjal whereas draft GI application for Sat Shiro Bheno and coconut feni is prepared for final approval. Relevant GI data collection and association formation for Hillario (Mango) and Taleigao brinjal is under process.
<b>Animal Husbandry</b>		
59	Bicholim Veterinary Hospital	The detail drawings has been prepared by the Chief Architect and submitted to the Executive Engineer, WD-V, PWD and preparation of detailed estimate is in progress.
<b>Social Welfare</b>		
60	Revive Goencho Dayaz Scheme	Proposal to re-notify the scheme is submitted to Government for approval.
61	Divyang Rath vehicle	The draft scheme is submitted to the Government for approval.
<b>Provedoria</b>		
62	Upgrade infrastructure of Provedoria	Administrative approval has been accorded for the Upgradation of Institutions and Technical Sanction is under process.
<b>Tribal Welfare</b>		
63	Set Eklavya Model Residential School at Arla Keri, Priol	The Government has conveyed financial approval and sanction to acquire the land for the establishment of Eklavya Model Residential School at Arla Keri, Ponda in Ponda Taluka.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
64	TRIFOOD	The Directorate has identified land having 18,310 sq mtrs. of area (around 5 acres) in survey No. 26/1 situated in the jurisdiction of Piliem Village at Sanjivani Sahakari Sakhar Kharkana, Dharbandora -Goa. The transfer of land by Agriculture Department is under process.
65	Tribal Research Institute	The Ministry has sanctioned the Tribal Research Institute for the State of Goa amounting to Rs. 2320.00 lakh. Site inspection of the Municipal Guest House at Sanguem which is identified as Tribal Research Institute has been done. Tribal Department has requested the Chief Officer of Sanguem Municipal Council to expedite the process of handing over the premises.
66	My Pad My Right	The formulation of the scheme is under process.
<b>School Education</b>		
67	Set up Computer lab in Government Schools	All the Government High and Higher Secondary Schools in the state will be provided with a set of five (05) multimedia, Intel Core i5 computer systems, one (01) entry level Laser Printer each and 10 KVA Online UPS also along-with complete wiring in the computer laboratories. The Directorate of Education requires an approximate amount of Rupees Five to Six Crores, to implement the said scheme Accordingly, the file has been moved to the Finance Department asking for additional funds and for the concurrence of the same.
<b>Technical Education</b>		
68	Construction of buildings Goa College of Architecture	Administrative approval for construction of additional floors in the existing extension wing has been granted. Work has been allotted to GSIDC.
69	Construction Goa College of Pharmacy	The proposal has been submitted for consideration of Government.
70	Construction of Extension Block of Goa College of Arts	A sculpture studio and building to house Master of Fine Arts course is under consideration at an estimated cost of ₹ 52,54,610/-.
71	Set up research cell for urban design and sustainable architecture	Suitable proposal is being worked out by Goa College of Architecture and will be submitted for consideration of Government.
<b>Sports and Youth Affairs</b>		
72	Development of Playground at Korgao	Work Order is issued on 07/01/2022, work is in progress.
73	Development of Playground at St. Jose de Areal	Letter of Acceptance issued to the party on 07/01/2022.
74	Upgradation of Village Playground at Chanberem, Mayem	Submitted for Expenditure Sanction to the Government.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Revenue</b>		
75	Avoid double taxation on stamp duty	As per the budget announcement the proposal is not considered by Law Department. The file is under submission for decision /information of Government.
76	Develop mechanism to complete conveyance from builder to Coop societies	Proposal is pending with Law Department .
<b>Municipal Administration</b>		
77	Streamline process of construction and trade license at Panchayat level/ Municipalities	The construction license module that is developed by NIC is fully operational and has been implemented in all councils. In order to facilitate renewal of Construction Licenses necessary amendments to Section 323 of the Goa Municipalities Act was proposed and the Bill was proposed to be placed in the last assembly session but the same could not be placed. However, this office has once again moved the file proposing the said amendments for placing in the next assembly. Presently, the file is in Law Department for vetting.
78	Recognition to unauthorised old dwelling houses by changing law	The proposal has been approved by the Government and the Bill was proposed to be placed in the last assembly session but the same could not be placed. However, this office has once again moved the file proposing the said amendments for placing in the next assembly. Presently, the file is in Law Department for vetting.
<b>Directorate of Panchayats</b>		
79	Construct two ZP Bhavans	Proposal is moved to the Government to utilize Old High Court Building at Altinho for housing the Office of Zilla Panchayats.
<b>District Rural Development Agency, North (DRDA-N)</b>		
80	Construction of Goa Bazar	DRDA-N vide order dated 30/11/2021 has engaged services of Shri J.N. Chimulkar as Chief Engineer for the project of “ Construction of Goa Bazar”. Consultant M/s Mofa have submitted detail estimate amounting to ₹ 47,55,52,310/-. The Chief Engineer (Project) has accorded technical sanction for the project on 10/12/2021 for ₹ 47,57,40,100/-. The proposal has been sent to government for obtaining approval of Expenditure Finance Committee (EFC) on 16/12/2021. The project would be tendered after receiving approval of EFC.



<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Town and Country Planning</b>		
81	Extent Online Building Plan Approval System to other types of buildings	Proposal has been moved to the Government for extending BPAMS to other types of building upto a floor area of 2000 sq mts for which decision is awaited.
82	Reforms in PDAs	Meeting of the Member Secretaries of the PDAs was convened for taking feedback on building proposals which can be approved at the level of Member Secretary and without having to wait for its passing in the Authority meeting. PDAs will be directed to come out with revenue generating proposals including PPP Scheme for enabling the PDAs to be self-reliant and also to change the image of the PDA from a mere regulatory Authority to a development oriented Authority.
83	Implement TDR provisions for public projects	The Town and Country Planning Act has incorporated provisions for Transferable Development Rights (TDR) by way of amendments made in 2018. Rules for acquiring land for public purpose by way of according TDR in lieu of the payment of compensation towards such acquisition, by issuing Development Rights Certificate will be drafted. PDAs will be advised to propose receiving areas in the Development Plan (when it is taken up for revision) to utilize the Development Rights Certificate as additional built up space.
<b>Forest</b>		
84	Resolve private forest issue	Under process.
<b>Fire &amp; Emergency</b>		
85	Engaging fire Guards on the line of Home Guards	The Department have submitted the revised Concept Note to the Government.
<b>NRI</b>		
86	Launch Global Goan Programme	The proposal in respect of Project Global Goan is under submission.
<b>Archives</b>		
87	Integrated Archival Access and Preservation Project to protect Archival heritage	Tendering under process.
88	Restoration of fort of Khorjuvem	Civil work in progress.
89	Restoration of fort of Cabo de Rama	Received Estimates from Goa Tourism Development Corporation.
90	Restoration of fort of Colvale	Process is yet to be started due to end of validity of empanelment of conservation architect as consultant.
91	Restoration of fort of Chapora	Pre-tendering process is in progress.
92	Restoration of chapel of Monte, Old Goa	Civil work in progress.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
93	Restoration of Jain Basti (Phase II)	Pre-tendering process is in progress.
94	Restoration of Mahaladevi Verna	Work is deposited with GSIDC.
95	Access road to Chapel of St. Jerome	Confirmation of payment by EDC is received. Awaiting confirmation from office of Collector.
<b>Law</b>		
96	Construction of Civil Court, Margao	The construction of New Civil and Criminal Court Building at the cost of ₹ 29.70 Crores at Margao is in progress. The work of pile foundation upto plinth level is completed and work of second phase shall commence shortly.
97	Setting up of fast track court under POSCO Act	Government has taken initiative of Setting up of Fast Track Special Court for Expedious Disposal of Rape & POSCO Act cases which will commence shortly, infrastructure for the same is almost ready and once the Presiding Officer for the court is appointed the said court will be made functional immediately.
<b>Excise</b>		
98	Enhancing contribution to the toddy tapper welfare fund	It is under process.

**Table 5**

**List of Department-wise Budget Announcements which are not implemented**

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>Goa State Infrastructure Development Corporation (GSIDC)</b>		
1	Maintenance of Assembly Building (GSIDC/Legislature)	GSIDC has dropped the work due to non receipt of administrative and expenditure sanction from the Client Department i.e. Goa Legislature Secretariat.

## **Overview**

The total Budget Announcements in the Budget Speech 2021-22 delivered by the Hon'ble Chief Minister/Minister for Finance were 252.

111 announcements which include various civil projects/schemes have been implemented during the financial year 2021-22 which is 44% of the total announcements.

The announcements that will be implemented during the financial year 2022-23 are 42. This includes various projects which are in the final stages of completion.

The announcements that will be implemented / completed after March 2023 are 98. Civil Works on some projects are in progress and in some projects pre-tender activities are going on.

**Table 1****Department-wise Abstract of Action Taken Report of Budget Announcements 2021-22**

<b>Sr. No.</b>	<b>Name of the Department</b>	<b>Total</b>	<b>Implemented during 2021-22</b>	<b>Implemented/ Completed during 2022-23</b>	<b>To be implemented after March 2023</b>	<b>Not implemented</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
1	Handicrafts, Textiles and Coir	1	1	-	-	-
2	Goa State Infrastructure Development Corporation	24	8	6	9	1
3	Art & Culture	2	1	1	-	-
4	Public Works Department	19	7	5	7	-
5	Directorate of Planning, Statistics and Evaluation	4	3	1	-	-
6	Labour Department	1	-	-	1	-
7	Health Services	6	4	1	1	-
8	Public Health Department, Secretariat, Porvorim.	6	1	-	5	-
9	Goa Medical College	1	1	-	-	-
10	Goa Dental College	1	1	-	-	-
11	Institute of Psychiatry and Human Behaviour	2	-	2	-	-
12	Food & Drugs Admn.	1	1	-	-	-
13	Tourism	8	3	-	5	-
14	Information and Publicity	5	1	-	4	-
15	Home	1	1	-	-	-
16	Agriculture	4	2	-	2	-
17	Water Resource Department	6	3	-	3	-
18	Civil Aviation	3	2	1	-	-
19	Captain of Ports	2	2	-	-	-
20	Electricity	26	6	11	9	-

Sr. No.	Name of the Department	Total	Implemented during 2021-22	Implemented/ Completed during 2022-23	To be implemented after March 2023	Not implemented
1	2	3	4	5	6	7
21	Goa Energy Development Corporation	1	1	-	-	-
22	Mines	5	3	-	2	-
23	Industries	4	1	-	3	-
24	Goa Industrial Development Corporation	1	-	-	1	-
25	Information Technology	5	2	2	1	-
26	Transport	8	5	1	2	-
27	Finance	2	1	-	1	-
28	Personnel	1	-	-	1	-
29	Factories and Boilers	2	2	-	-	-
30	Science, Technology and Waste Management	2	1	-	1	-
31	Animal Husbandry	1	-	-	1	-
32	Social Welfare	6	4	-	2	-
33	Provozeria	1	-	-	1	-
34	Women and Child Development	3	3	-	-	-
35	Tribal Welfare	5	1	-	4	-
36	School Education	3	2	-	1	-
37	Higher Education	4	4	-	-	-
38	Technical Education	7	3	-	4	-
39	Sports	14	3	8	3	-
40	Public Private Partnership Department	2	2	-	-	-
41	Revenue	6	4	-	2	-
42	Municipal Administration	5	2	1	2	-
43	Panchayat	4	2	1	1	-
44	District Rural Development Agency, North	1	-	-	1	-

<b>Sr. No.</b>	<b>Name of the Department</b>	<b>Total</b>	<b>Implemented during 2021-22</b>	<b>Implemented/ Completed during 2022-23</b>	<b>To be implemented after March 2023</b>	<b>Not implemented</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
45	Town and Country Planning	5	2	-	3	-
46	Co-operation	2	1	1	-	-
47	Forest	1	-	-	1	-
48	Fire & Emergency	1	-	-	1	-
49	NRI	2	1	-	1	-
50	Official Language	2	2	-	-	-
51	Archives	10	1	-	9	-
52	Law	2	-	-	2	-
53	Excise	11	10	-	1	-
	<b>TOTAL</b>	<b>252</b>	<b>111</b>	<b>42</b>	<b>98</b>	<b>1</b>

**Table 2**

**List of Department-wise Budget Announcements which have been implemented during 2021-22**

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Handicrafts, Textiles and Coir (HTC)</b>		
1	Bring GHRSSIDC under HTC	Implemented.
<b>Goa State Infrastructure Development Corporation (GSIDC)</b>		
2	Inauguration of South Goa District Hospital by April 2021	South Goa District Hospital is fully operational
3	Casaulim PHC (GSIDC/Health)	PHC Cansaulim has been inaugurated on 29/08/2021.
4	High Court Building at Porvorim	Inaugurated on 27/03/2021 and began judicial proceedings w.e.f. 17/08/2021.
5	Commercial Tax Building	Building has been inaugurated and fully functional.
6	Ashram School at Moshiphond in Poinguinim	Work Completed and Ashram school inaugurated on 10/12/2021
7	Bus Stand at Sankhali	Work completed and building was inaugurated on 25/12/2021
8	Building of Goa Dental College	Work Completed and inaugurated on 05/01/2022
9	Mapusa Bus stand	1st phase of the project inaugurated on 06/01/2022
<b>Directorate of Art &amp; Culture</b>		
10	Proposed to set up Swami Vivekananda Kendras in the State in order to inculcate nationalistic values and develop physically and mentally fit youth for the State.	One Kendra is started at Ravindra Bhavan Margao in South Goa.
<b>Public Works Department</b>		
11	Rationalise water tariffs	Revised water tariff for all categories was made effective from 1/09/2021.
12	Water Treatment plant at Canacona	The work is completed and inaugurated on 25/9/2021.
13	House Sewer Connection Scheme	Implemented. It is a continuous process
14	Hot mix all roads by July 2021	Implemented It is a continuous process
15	<u>Central Road Infrastructure Fund Project:</u> Ribandar bypass	The work is completed at a cost of ₹106.00 crore.
16	Missing link - Lotoulim to Verna	Work is completed and inaugurated
17	Hotmixing of national Highways	Implemented



<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Directorate of Planning, Statistics &amp; Evaluation</b>		
18	49 Centrally Sponsored Schemes	12 Departments have identified 51 schemes of which 37 schemes DPR's have been submitted to Government of India, of which 10 schemes have been approved. Funds have been released for 7 schemes in the year 2021-22. Department is regularly in contact with the Deputy Resident Commissioner, Goa Sadan, New Delhi to follow with the concerned Ministry. DPR of one scheme was rejected by Government of India.
19	Dovetailing of State and Central Scheme	3 Departments have identified 8 schemes for dovetailing the State schemes with the Central schemes. The DPR of 5 schemes are prepared and submitted to Government of India for approval.
20	CM Fellowship Programme (CMFP)	The scheme of CMFP has been notified. 3 fellows have been selected
<b>Health Department</b>		
21	Checking all citizens under Vision for all	The Eye Camps under "Vision for All" Programme under 'Sarkar Tumchya Dari' (Government at your doorstep) initiative were held at village level. Assurance implemented
22	Ophthalmic Unit at Sanquelim PHC	Implemented.
23	Launch of Health for all initiative	Village level Universal screening camps are initiated from September 2021.. 8 camps are conducted. Assurance implemented
24	Support Palliative Care Centres	Implemented
<b>Goa Medical College</b>		
25	Super Specialty Block, GMC	Super Specialty Block, Goa Medical College has been completed and is being used as Covid Hospital since 05/05/2021.
<b>Goa Dental College</b>		
26	Mobile Dental Bus	Inaugurated New Mobile Dental Bus on 25/01/2021
<b>Food &amp; Drugs Administration</b>		
27	Food Safety Mitra	A training for registering "Food Safety Mitras" was conducted by this Directorate in association with Food Safety and Standard Authority of India, New Delhi on 07/05/2021 and 13 candidates have attended the training. These 13 candidates have to now register on the portal by paying a deposit of Five Thousand Rupees so that they can get certified and start functioning as Food Safety Mitras.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Tourism</b>		
28	Tourist Trade Support (Working Capital Interest Subvention) Scheme 2021	Scheme has been notified on official gazette dated 02/09/2021
29	International charter support (waiver of landing fees) 2021	Scheme has been implemented.
30	Development of Model Villages	Scheme has been notified on Official Gazette dated 16/09/2021.
<b>Information and Publicity</b>		
31	Film Shooting through Entertainment Society of Goa (ESG)	The Scheme is vetted by Law Department and submitted to ESG.
<b>Agriculture</b>		
32	500 organic cluster	Formation of 500 organic clusters has been completed.
33	100% Krishi card coverage	45738 Krishi card issued upto 15/03/2022. Enrollment by farmers is a continuous process.
<b>Water Resource Department</b>		
34	Construction of 15 MLD raw water pumping station at Guirim	The 15 MLD pumping station at Guirim is already completed.
35	Revise State Water Policy	The Goa State Water Policy - 2021 has been approved and notified in the Government Gazette dated 02/09/2021.
36	Construction of barrage on Khandepar River	Work Completed
<b>Civil Aviation</b>		
37	Plantation at Mopa	As against the target of planting 5 lakh saplings, Goa State Bio Diversity Board has so far planted 4.5 lakh saplings.
38	Aviation Skill Development Centre (ASDC)	The ASDC was inaugurated by Hon'ble Prime Minister on 19th December 2021
<b>Captain of Ports Department</b>		
39	Completion of Desilting of River Sal	Completed
40	Establishment of Goa Maritime Board	Goa has established State Maritime Security Committee instead of Goa Maritime Board as it has small fragile coastline of 105 kms and only 5 non-minor ports
<b>Electricity Department</b>		
41	Upgradation of 33/11kV substations (20 Nos.) across the state of Goa with new 6.3 / 10 MVA Power Transformers.	(i) All 10 Nos. of 6.3 MVA transformers installed. (ii) All 10 Nos. of 10 MVA transformers installed.
42	Overhead Network to Underground cabling Thivim to Nachinola	Completed and line charged on 01/06/21.
43	Overhead Network to Underground cabling Tuem to Dandoswada	Project Completed.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
44	Overhead Network to Underground cabling at Cumbarjua	Work completed
45	Renovation and Improvement projects at VP Borim, Shiroda.	Work completed
46	Conversion of existing overhead 11kV feeders to Underground System, erection of new DTC's, augmentation of DTC at Saligao & Britona	Work completed
<b>Goa Energy Development Agency (GEDA)</b>		
47	Policy for Infrastructure support for setting up of charging point & Stations for e-vehicles	GEDA has entered into an MoU with EESL for establishment of Charging Stations and 10 sites has been identified. The charging infrastructure has been installed at the parking space in EDC Patto Plaza, Secretariat and Government Office Complex at Mapusa. Applications have been submitted for installation of 08 charging stations within Panaji city and NOCs for Charging Stations are awaited.
<b>Directorate of Mines &amp; Geology</b>		
48	Establishment of Goa State Mineral Development Corporation	The Goa Mineral Development Corporation Act, 2021 is published in the Official Gazette dated 15/09/2021.
49	Amendment to Goa Minor Mineral Concession Rules, 1985	Amendment was published vide Notification no.34/10/2012/Mines(Part)/461 dated 17/06/2021.
50	Signing MoU with Mineral Exploration Corporation Limited (MECL) to carry mapping of mineral resources	The MOU has been executed on 19/07/2021. Necessary list / information as requested has been provided to MECL to initiate the process of exploration. MECL is working on the data for the auction of Mineral Blocks.
<b>Industries Trade &amp; Commerce</b>		
51	Beekeeping scheme for making the farmer and youth swayampruna around 100 bee boxes will be distributed to trained beekeepers during 2021-22	During the year 2021-22, the appraisal committee constituted under the scheme has approved 98 application from prospective beneficiaries for 206 Bee Boxes and 98 tool kits. ₹ 65.00 lakh has been released to KVIB.
<b>Transport Department</b>		
52	An Amount of ₹1.50 crores has been provided under The Goa State Interim Compensation to Road Accident Victims, 2020.	The Scheme is already implemented vide Notification no. D.TPT/Accts/TRANS/2021/54 dated 07/01/2021 and it is valid for 3 years.
53	An amount of ₹32.00 crores has been provided to Scheme of Installation of Digital Meter for Commercial Vehicle.	The scheme has been notified.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
54	Under Ease of Doing Business, more facilities have being expanded by adding more payment services like Payment of Road Tax and Passenger Tax ( for new registration and other state vehicles), Bulk payment of Passenger Taxes, facilitation – cum-inspection fee payment by dealers, Counter signature fees, payment and cess fees.	Through Parivahan Portal (www.parivahan.gov.in) of MoRTH, online services are continuously improvised/added, which is a continuous process.
55	Improve local transport in industries	KTCL started operating in different industrial areas.
56	An amount of ₹ 18.00 crores has been provided under, Fuel Subsidy scheme.	Disbursing of pending claim is in process. An amount of ₹ 28.93 lakh has been disbursed to 10 beneficiaries as on January 2022.
<b>Finance Department</b>		
57	Extend e-pagar to all DDO's	Accounts Department have implemented e-Pagaar for 440 Drawing & Disbursing Officers (D.D.O's).
<b>Factories &amp; Boilers</b>		
58	Revive Associate Fellow of Industrial Health Workers by DGFASLI, Mumbai	In all, 16 applicants have been admitted to Associate Fellow of Industrial Health(AFIH) Course. The Three months Certificate Course “Associate Fellow of Industrial Health” has started.
59	Four weeks certificate Course for supervisors working in hazardous process industries	The “Four weeks Certificate Course in Safety and Health for supervisory personnel working in hazardous process industries” is completed on 30th October 2021.
<b>Science Technology &amp; Waste Management</b>		
60	Goa Waste Management Corporation (GWMC) as nodal agency for scrapping all Government material	GWMC has been granted, in principle approval by Finance Department, to be nodal agency for condemnation of vehicles and obsolete items / scrap materials, unserviceable equipments / items, articles, furniture etc (excluding ICT products).
<b>Social Welfare</b>		
61	Assistance to widow from ₹ 2000 to 2500/-	The proposal is approved and notification is issued.
62	Mukhyamantri Dev Darshan Scheme	Scheme is approved by Government and notification is issued.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
63	Support to NGO's	The following schemes are implemented i.e a) Sahayata b) Braille Library. financial assistance to NGO's for running Day Care Centre for disabled (Jeevan Jyot) c) Grants for setting up of Physiotherapy Centre d) Ummid e) Financial Assistance to Self Help Group f) Grants to Voluntary org. for running hostels for SC Students .
64	Social Welfare Scheme for EWS	Atal Aasara Scheme provides financial assistance for construction as well as repair of house of the Economically Weaker Section to SC and OBC is notified. ₹ 3lakhs is provided for construction/ reconstruction of the house and ₹1.5 lakh for repair of existing house.
<b>Women &amp; Child Development</b>		
65	Pay Laadli Laxmi to Married by 31/05/2021	8999 applications has been sanctioned.
66	Increase in remuneration of Anganwadi Workers	Remuneration is increased vide letter No. 1-625/2018-19/DWCD/Part-II/2167 dated 16/7/2021.
67	VRS for Anganwadi Workers	Scheme is approved.
<b>Tribal Welfare Department</b>		
68	Project Cell under Tribal Welfare Department	Government has constituted a Project Cell in the Directorate of Tribal Welfare to execute the various infrastructure works in Tribal dominated areas.
<b>School Education</b>		
69	Formulate CM- Coding and Robotic Scheme	The scheme "Chief Minister Coding Robotics Education Schemes (CM-CARES) in School-2021". has been notified in the Government Gazette.
70	Introduce skill base courses	Implemented.
<b>Higher Education</b>		
71	<u>Academic Chair</u> 1. Chatrapati Shivaji Maharaj 2. Vishnu Surya Wagh 3. Pandit Jitendra Abhishaki 4. Laxman Pai	Scheme for Academic Research Chair has been approved by Government and published in the Official Gazette. Chatrapathi Shivaji Maharaj Academic Research Chair has been established in Goa University. Assurance fulfilled.
72	International Law University	Act is already passed and notified. Land is also identified. Starting of Academic programmes will depend on the Bar Council of India. Assurance fulfilled.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
73	Comprehensive coaching to Students for IIT, JEE, NEET etc.	Coaching has already been started for the examination of Banking, MBA and Government jobs for 46 enrolled student from 13 colleges across the State of Goa. Assurance fulfilled.
74	Introduce skill base courses	Skill based Vocational courses in IT has been already started in Govt. College of Khandola and Shree. Damodar College of Commerce, Margao. More skill based courses will be started in the discipline of Commerce, Tourism & Hospitality etc. Assurance fulfilled.
<b>Technical Education</b>		
75	Revisit fee structure of technical institutes	Government has formulated and implemented DJ GIFT Scheme.
76	Introduce skill base courses	Under Community Development through Polytechnics (CDPT) Scheme, various Skill based courses are being offered through Polytechnics. The curriculum of various Technical Courses offered in Degree and Diploma institute are revised to impart skills in relevant emerging technology, wherever feasible.
77	Formulating CM Coding & Robotics Scheme	Scheme has been approved by Government and is being implemented.
<b>Revenue</b>		
78	Goa Bhumi Putra Adhikarita Yojana	The bill is passed in the Legislative Assembly on 30th July 2021.
79	Amendment to regularise unauthorised construction	The Goa Regularization of Unauthorized Construction Act, 2016 is amendment in Goa Act of 6 of 2021 (15-02-2021) and published in the Official Gazette dated 17/02/2021. Further, clarification dated 10/08/2021 is issued by Revenue Department regarding classification regarding setback under the Goa Regularisation of Unauthorized Construction Act, 2016.
80	Training to 400 volunteers under Aapda Mitras Scheme	MoU is signed between NDMA and State Government on 06/08/2021. Further, approval is conveyed for 400 posts for Aapda Mitra and Aapda Sakhi to Director of Fire and Emergency Service Department. 350 Aapda Mitra /Sakhi have been selected.
81	Forest Rights Act cases	Pendency of cases is being reviewed regularly. Also DSLR has floated tender to outsource the work to a Private Agency.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Municipal Administration</b>		
82	Mechanism to provide benefits of Credit Linked Subsidy Scheme of PMYU	Implemented
83	Develop mechanism to complete conveyance from builder to Coop societies	No action is required. As informed by RERA, the RERA Act and Goa Rules 2017 provide to have in place the mechanism to complete the conveyance from builder to Co-op. Societies.
<b>Panchayat</b>		
84	Streamline process of construction and trade license at Panchayat level/ Municipalities	The Goa Panchayat Raj Act, 1994 provides for issuance of construction license by the Village Panchayat within 30 days of receipt of the application for the same. The Act also provides that in case the Village Panchayat does not act on the said application within 30 days, the applicant is at liberty to approach the Dy. Director of Panchayats, under Section 66(2) of the Goa Panchayat Raj Act, 1994 for issuance of construction license.
85	Recognition to unauthorised old dwelling houses by changing law	“The Goa Regularization of Unauthorized Construction Act, 2016” takes care of recognizing/regularizing unauthorized old dwelling houses constructed prior to 2014.
<b>Town and Country Planning</b>		
86	Empanel Notary Architects/ Notary Engineers	The procedure for empanelment of Notary Architects/Notary Engineers has been published in the Official Gazette on 15/04/2021.
87	Reduce Infrastructure Tax by 30% w.e.f. 1 <sup>st</sup> April	The Department has already issued Notification in the Official Gazette on 01/04/2021 for reducing infrastructure tax under Goa Tax on Infrastructure Act by 30%. (Implemented) New notification has been issued to restore the tax rate to the rate applicable as on 31/03/2021, w.e.f 01/10/2021 (Note: Budget proposal was to reduce the tax for 6 months).
<b>Co-operation</b>		
88	Develop mechanism to complete conveyance from builder to concerned Housing Cooperative societies	The proposed section 104/A and 104/B of the Goa Cooperative Societies Act, 2001 for enforcement of transfer of title has been passed by the legislative assembly.
<b>NRI</b>		
89	Revive pension scheme for seafarers	Home Department has already notified the Goa Welfare/Pension Scheme for seafarers, 2021 on 25th June, 2021 and the work for disbursing the Pension to the beneficiaries is under process.

Sr. No.	Budget Announcement	Action Taken
1	2	3
<b>Official Language</b>		
90	Assistance for promotion of Marathi / Konkani	This Department is releasing financial assistance / Grant to the following institutions: <b>Government Institutions:</b> Goa Konkani Akademi and Goa Marathi Akademy <b>Non-Government Institutions:</b> Konkani Bhasha Mandal for Konkani language, Dalgado Konkani Akademi
91	Development of Konkani language	This Directorate conducted second batch of Online Devnagri Typing training for Government Officials / employees.
<b>Excise</b>		
92	Notify new feny policy	Complied
93	Dispense with zoning certificate for excise license.	Complied
Excise Reforms		
94	a) Excise duty levels on BIO/FM/FL brands Threshold for levy of additional excise duty to be increased above 43% to bring it at par with international standards. Additional excise duty rates also to be rationalized.	Complied
95	b) Excise license holders can get their licenses renewed for a period of upto 5 years. There is a provision for a rebate of 10% of renewal fees valid upto 31 <sup>st</sup> March 2021, to collect advance duty.	Complied
96	c) Grant of occasional license for private shacks and tourism beach shacks for an increased period.	Complied
97	d) Relaxation of requirement for residence certificate in case of transfer of retail/ wholesale sale of liquor to family members.	Complied
98	e) Permission for additional timing for sale of liquor to be granted at excise department level only. Further, casinos licensed by the Home department and all Class-A category hotels recognized by the tourism department may serve liquor on premises 24/7 with additional license fees.	Complied
99	f) Inspection and validation of small changes/renovation in liquor manufacturing units has been simplified and provision for deemed approval of any application if no inspection carried out by department within 3 weeks of application	Complied



<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
100	g) To facilitate smaller liquor manufacturers, provision to issue wholesale license of raw material like ENA absolute alcohol, rectified spirit, etc. smaller units now need not import small quantities from outside the State.	Complied
101	h) For supporting the traditional taverns and country liquor sale premises all existing licensees may get additional licenses on the same premises without any formalities.	Complied
<b>PPP</b>		
102	PPP to be made full fledged Department	Action completed. Department of Public Private Partnership (PPP) has become functional.
103	Policy to monetize sports facility on PPP mode	Department of PPP will handhold SAG in monetizing sports facilities based on SAG proposal
<b>Sports &amp; Youth Affairs</b>		
104	Development of Cricket Ground & Track at Shristal	Work Completed
105	Proposed Development of Lawn Tennis courts at Open Sports Complex, Pandit Jawaharlal Nehru Stadium , Fatorda	Work Completed
106	Development of Baseball Field at Campal Panaji Goa	Work completed
<b>Home</b>		
107	Felicitate freedom fighters	Implemented
<b>Archives</b>		
108	Restoration of fort of Alorna (phase II)	Work completed
<b>Information Technology</b>		
109	Increase number of Citizen Service Centers to 150	Currently, there are 265 Common Service Centre of Government of India(CSC-VLEs) are operational in the State of Goa. This CSC-VLEs cater to 186 services including Prime Ministers schemes like PMGDIHSA and other services like Passport, PAN Card, IRCTC, Insurance, etc. Further, 28 services of Goa online portal are also delivered through these CSC-VLEs.
110	Revise Startup policy to include non IT start-ups	Implemented
<b>Public Health Department</b>		
111	Health cards to all migrant workers	Implemented. It is a continuous process.

**Table 3**

**List of Department-wise Budget Announcements which are likely to be completed during 2022-23**

Sr. No.	Budget Announcement	Action Taken
1	2	3
<b>Goa State Infrastructure Development Corporation</b>		
1	Ravindra Bhavan at Canacona (GSIDC / Art & Culture)	The work is in progress. 55% physical progress is achieved. Targeted to be completed by May 2022.
2	Completion of District Court, Mercas by 30/12/2022 (GSIDC/Law Department)	46% work is completed. Targeted to be completed by December 2022.
3	Mini Depot at Sanquelim	Targeted to be completed by April 2022.
4	Inauguration of Tuem CHC (GSIDC/Health)	Targeted to be completed by August 2022.
5	Cacora PHC (GSIDC/Health)	Targeted to be completed by July 2022.
6	Construction of Freedom fighters Memorial at Patradevi	Targeted to be completed by January 2023.
<b>Art &amp; Culture</b>		
7	Goa Kala Academy is one of the cultural heritage of the State of Goa. To preserve this heritage building ₹ 50.00 crore have been proposed.	Government has started the renovation work of Kala Academy Targeted to be completed by December 2022.
<b>Public Works Department</b>		
8	Complete water supply project at Ganjem / Porvorim by 30/04/2021	<b>Ganjem:</b> The work is targeted to be completed by December 2022. <b>Porvorim:</b> 15 MLD Water Treatment Plant at Porvorim costing Rs. 25.46 crore is in progress. 60 % of the work is completed. 5 MLD is ready for commissioning and will be started as soon as raw water is made available by WRD. The balance work is targeted to be completed by December 2022.
9	<u>Completion of Road Project Sada to Varnapuri</u>	Targeted to be completed by December 2022.
10	Completion of Road Project Patradevi to Bambolim	Targeted to be completed by May 2022.
11	Completion of Road Project Margao Western Bypass	Targeted to be completed by October 2022.
12	Completion of JICA projects	Targeted to be completed by June 2022.
<b>Institute of Psychiatry and Human Behaviour</b>		
13	Center of Excellence (IPHB)	Total cost of the project is ₹ 53.83 crores. Targeted to be completed by July 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
14	Day care Centre (IPHB)	The total cost of the project is ₹ 17.33 crore. Targeted to be completed by April 2022.
<b>Electricity</b>		
15	Overhead Network to Underground cabling Netravali,	Targeted to be completed by May, 2022.
16	Work for conversion of HT/LT overhead lines to underground network of 11kV IDC feeder in order to provide uninterrupted power supply to consumers of Kakoda Industrial Estate, Kakoda in Curchorem Constituency	Targeted to be completed by August 2022.
17	Work of Conversion of existing 33kV single circuit overhead Chandel feeder to double circuit line with HTLS conductor for releasing 10MVA power supply to M/s GMR Goa International Airport Limited at Mopa, in the jurisdiction of Sub Division-I, Pernem, Division-XVII, Mapusa (GMR & GED)	Targeted to be completed by April 2022.
18	Overhead Network to Underground cabling Kakoda.	Targeted to be completed by April 2022.
19	Renovation and Improvement projects at VP Orgao, Bethki, Savoi Verem, Borim.	Targeted to be completed by April 2022.
20	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of 33kV Porvorim-I and Porvorim-II Double Circuit line from 22/110/33/11kV Tivim Sub-Station to 33/11kV Nachinola Sub-Station.	Approved by GSWB. Work has been awarded and taken up for execution. Targeted to be completed by April 2022.
21	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of 33kV Mapusa I and Mapusa II feeders form 220/110/33/11kV Tivim S/S to 33/11kV Mapusa Sub-Station.	95% of the work has been completed. Targeted to be completed by April 2022.
22	Conversion of existing Overhead ASCR Raccoon conductor to HTLS conductor of 33kV Double Circuit lines from 33/11kV Nachinola Sub-Station to 33/11kV Saligao Sub-Station Via 33/11 kV Porvorim Sub-Station.	98% of the work has been completed and targeted to be completed by April 2022.
23	Work of Conversion of existing 33kV single circuit overhead Chandel feeder to double circuit line with HTLS conductor for releasing 10MVA power supply to M/s GMR Goa International Airport Limited at Mopa, in the jurisdiction of Sub Division-I, Pernem, Division-XVII, Mapusa (GMR & GED)	Work order issued to M/S Apar Industries Ltd. The work is in progress and targeted to be completed by April, 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
24	Conversion of HT overhead lines to underground network of 11kV Bansai feeder and part of 11kV Xelvona feeder and Rivona feeder in order to provide un-interrupted power supply to consumers connected to Bansai feeder under Curchorem Constituency.	The work is awarded to M/S Nanu Engineers Pvt. Ltd. The targeted date of completion is February 2023.
25	Hiring of 10 vehicles mounted Aerial Platform (Skylift) for a period of 15 years for entire Goa.	Targeted to be completed by December, 2022.
<b>Sports and Youth Affairs</b>		
26	Sports infrastructure: Renovation of Dr. T. B. Cunha Complex at Cansaulim	85% work completed and targeted to be completed by May 2022.
27	Renovation of Chicalim Sports Complex	75 % completed and targeted to be completed by May 2022.
28	Development of Shirlim Football Ground	70 % work completed, targeted to be completed by April 2022.
29	Development of playground at Sankhali	Around 90% has been completed, targeted to be completed by April 2022.
30	Upgradation of Squash Court and Providing Other Eminent Facilities of International Standards at Chicalim Sports Complex at Chicalim.	80 % work completed, targeted to be completed by April 2022.
31	Construction of Lawn Bowls court for 36th National Games, Goa at Chicalim Sports Complex at Chicalim	60 % work completed, targeted to be completed by May 2022.
32	Construction of Changing Room at Hockey Ground at Peddem Mapusa .	90 % work completed, targeted to be completed by April 2022.
33	Refurbishment of Existing Swimming Pool at Campal.	Work completed. Contractor attending to shortcomings, targeted to be completed by June 2022.
<b>Municipal Administration</b>		
34	Complete household toilets by October 2021	1464 household toilets has been constructed out of 1697 total household toilets sanctioned. The construction of toilets for Curchorem - Cacora Municipal Jurisdiction of 217 is completed and 20 toilets for Panaji Municipal jurisdiction is targeted to be completed by April 2022 and 15 Toilets in Mapusa Municipal jurisdiction is targeted to be completed by April 2022.
<b>Co-operation</b>		
35	Assistance to ailing Co-operative societies	Targeted to be implemented by September 2022.
<b>Health Services</b>		
36	Amend Mediclaim Scheme	Targeted to be implemented by September 2022.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Directorate of Planning, Statistics and Evaluation</b>		
37	Constitution of GIFT	Targeted to be implemented by December 2022.
<b>Information Technology</b>		
38	Electronic manufacturing Cluster (EMC)	Targeted to be completed by December 2022.
39	Implement e-HRMS (IT/Personnel)	Targeted to be implemented by June 2022.
<b>Transport</b>		
40	The Ministry of Heavy Industries and Public Enterprises, GOI, has released ₹ 5.50 crore to Kadamba Transport Corporation Ltd, as the first installment of grants for deployment of 50 nos. of Electric buses in the State and further 100 more Electric buses are being sanctioned under FAME II Scheme.	Thirty five 12 m AC Electric Buses were received and delivery of balance fifteen AC Electric Buses are expected by June 2022. Letter of award for 100 nos. of Electric Buses has been issued and the same is expected by December 2022.
<b>Civil Aviation</b>		
41	Mopa road	The construction work is expected to be completed by August 2022.
<b>Directorate of Panchayats</b>		
42	Complete household toilets by October 2021	Already 17000 toilets have been constructed and the remaining 3000 toilets shall be completed by December 2022.

**Table 4**

**List of Department-wise Budget Announcements which are likely to be completed after March 2023**

Sr. No.	Budget Announcement	Action Taken
1	2	3
<b>Goa State Infrastructure Development Corporation</b>		
1	Four lane bridge at Hodar in Curchorem	The work has commenced. Targeted to be completed by April 2023.
2	Upgrade infrastructure at PHC, Sanguem (GSIDC / Health)	The work has commenced. targeted to be completed by April 2023.
3	Tallest State of Art Building at Patto (GSIDC/GAD)	Process of appointment of Architectural/Consultancy firm is under progress.
4	Construction of State Museum Building (GSIDC/Museum)	Pre-tender activities are in progress. File containing the requisite drawings to obtain approval from Town and Country Planning is forwarded to Client Department, i.e. Directorate of Museums .
5	EVM warehouse	EFC approval is awaited.
6	Construction of new building for Police Headquarters (Police / GSIDC)	Home Department has conveyed in principle approval to take up the work. Revised plan is submitted to Greater Panaji Planning & Development Authority for approval.
7	Ravindra Bhavan at Mapusa (GSIDC / Art & Culture)	No formal proposal from the client Department.
8	Ravindra Bhavan at Pernem (GSIDC / Art & Culture)	30,000 sq.m. land for Ravindra Bhavan at Pernem is identified . Administrative approval granted. File moved to Hon'ble Chairman for seeking approval in principle for taking up of work and appointment of consultant.
9	Six lane road over Bridge at Rawalfond	Single tender is received and decision on the tender is yet to be taken.
<b>Public Works Department</b>		
10	MLA - Local Area Development Scheme	Proposal to take up works under MLA- Local Area Development Scheme is submitted for obtaining Government approval.
11	Take up water treatment plants at Salaulim	Targeted to be completed by December 2023.
12	Water Treatment plant at Tuem	Targeted to be completed by December 2023.
13	Road from Surla to Bhamai Usgao	Targeted to be completed by December 2023.
14	Road from Valpoi to Thanem	
15	Road from Valpoi- Bhironda- Advoi- Pissurlem –Honda	
16	Link road from Amigoa to Borim	
<b>Labour</b>		
17	Setting up of ESI Hospital in North Goa	Land Acquisition for ESI Hospital in North Goa is under process.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Health Services</b>		
18	Complete AAYUSH Hospital at Pernem by December 2021	AYUSH Hospital at Pernem is wholly owned by Ministry of AYUSH under the Administrative control of Government of India, New Delhi.
<b>Public Health Department, Secretariat, Porvorim.</b>		
19	Setting up of Medical College in South Goa	The Government is presently endeavouring in the matter.
20	Full fledged cardiac facility in South Goa Hospital	Administrative approval granted. Goa Medical College has been requested to submit the financial proposal to the District Mineral Foundation for utilization of their funds.
21	Eliminate variation in salary of doctors	The matter is being submitted for Government approval.
22	Medical Tourism	The Government is presently endeavouring in the matter.
23	Request Central Government for AIIMS	The matter is being examined.
<b>Tourism</b>		
24	Wellness Tourism	The following activities were completed for this process as on date: <ul style="list-style-type: none"> <li>• Drafting of eco-label evaluation criteria, approval and issue process.</li> <li>• Exploring the possibility of national or international body / organization for the purpose of co-branding eco-labels.</li> <li>• Formation of evaluation committee for the issuance of the eco-labels</li> </ul>
25	Goa Tourism Board	Draft Notification is prepared and submitted for Government approval.
26	Tourist Guide Certification Scheme	Scheme notification is being referred for obtaining Government approval.
27	Develop infrastructure around Old Goa (under PRASAD Scheme of MOT)	Under Process.
28	Develop Hinterland Tourism Circuit (Swadesh Darshan Bicholim Sanquelim Bondla)	Matter is currently on hold as the scheme itself is currently under review by PMO.
<b>Information and Publicity</b>		
29	Well being of rural journalist, space at taluka level	Department will identify appropriate vacant premises preferably Government premises and allocate such space to rural journalists.
30	Enhance Journalist pension by Rs. 1000	The Goa State Working Journalists Welfare fund', is revisited and shared with Goa Union of Journalist for their suggestion/changes. The Department will deliberate on the comments by GUJ, incorporate and will move forward the scheme for approval of the Government.
31	Increase contribution to Journalist Welfare fund	Under Process.

Sr. No.	Budget Announcement	Action Taken
1	2	3
32	Revise scheme for purchasing laptop/camera for organised/unorganised journalist	The Department is working on the scheme and will come out with the said scheme afresh with due modifications.
<b>Agriculture</b>		
33	Set up 12 Farmer Producers Organizations	NABARD has finalized Mah FPC as CBBO for zones in North Goa, which has initiated Base Line Survey
34	Set up Centers of Excellence to promote high value vegetables and flowers	Detailed Project Report is submitted to Embassy of Israel for technical approval under Indo -Israel Agriculture Plan
<b>Water Resource Department</b>		
35	Mapping of Water resources in Goa Taluka wise	The mapping of water resources is completed in two talukas viz. Sattari and Tiswadi in North Goa and two talukas viz. Mormugao and Canacona in South Goa. The mapping in remaining talukas is under process.
36	Desilting major dams of Selaulim, Anjuna and Tillari	<b>Selaulim:</b> The work of estimation of silt deposit in this dam reservoir and its effect on storage capacity has been awarded to the consultants: <b>Anjuna:</b> The report from the consultants on the work of estimation of silt deposit in this dam reservoir and its effect on storage capacity has been received and the same is under examination of the department. <b>Tillari:</b> Tillari project is a joint venture between Goa and Maharashtra. However as the dam and its reservoir falls in Maharashtra State, its desilting study is not yet decided.
37	Lay 23 Km. Pipeline from Tillari Dam (Konalkatta to Dodamarg ) in Goa	A consultant M/s Pioneer Consultants, Pune has been appointed by Government of Goa to study the viability of laying the pipeline directly from Tillari dam to the Goa border at Dodamarg. The study is under process.
<b>Electricity</b>		
38	Explore possibility of Solar & Hydro Power	Implementation of CONVERGENCE project including setting up 110 MW decentralised solar power projects on Government land is in process. Department of New and Renewable Energy (DNRE) has filed for approval of Tariff and execution of PPA from said convergence project.
39	Signing MoU with NTPC/ Floating Solar	MoU with NTPC has not materialised. The said power has been re-allocated to some other utility. Regarding Floating Solar Power Plant, proposal for setting up Pilot Project of 2.5 MW floating Solar Photovoltaic Plant (PV) in Selaulim Dam by DNRE/Energy Efficiency Services Limited (EESL) is also in process.



<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
40	Design, Supply, Erection, Testing and Commissioning of 1 x 63 MVA, 220/33kV power transformer at Tivim and 2x20MVA, 33/11 kV Sub-station at Tuem [Electronic System Design & Manufacturing (ESDM)] along with two runs of 33kV underground cables from Tivim Sub-station to proposed Tuem Sub-Station.	The work is targeted to be completed by June 2023.
41	Work of conversion of existing 11kV overhead HT network to underground cabling for Vasco Town under the Jurisdiction of Sub Division-I(U), Vasco.	The work is targeted to be completed by December 2023.
42	Design, Supply, Erection, Testing and Commissioning of 1 x 63MVA, 220/33kV Power Transformer in replacement of failed 30MVA, 110/33kV Power Transformer at 220/110/33kV Ponda Sub-station.	The work is targeted to be completed by December 2023.
43	Work of conversion of Over Head HT network to underground HT network in Chinchinim, Dharmapur & Sarzora area of Velim Constituency under the jurisdiction of Sub Division-II Chinchinim, Division-XVI Margao, in South Goa District.	The work is targeted to be completed by June 2023.
44	Conversion of existing Over head 11kV Balli feeder into underground cabling system emerging from 33/11kV Cuncolim Substation under the jurisdiction of Elect. O&M Sub. Div – IV, Div – XVI, Cuncolim.	The work is targeted to be completed by December 2023.
45	Work of conversion of 33 kV overhead Velim I & II circuits to underground network with 3C x 400 sq.mm. cable, under the jurisdiction of Sub Division-II, Chinchinim, Division- XVI Margao, in South Goa District	The work is targeted to be completed by December 2023.
46	Work of conversion of Over Head HT network to underground HT network in Assolna, Betul and Cumbeabhata area of Velim constituency under the jurisdiction of Sub Division-II Chinchinim, Division-XVI Margao, in South Goa District.	The work is targeted to be completed by April 2024.
<b>Mines</b>		
47	Expedite grant of permit to traditional sand mining	Based on the preliminary report received from NIO regarding river Chapora, Environment Clearance (EC) has been granted in Chapora river / estuary in 4 stretches . Process for grant of sand permission for Chapora river / estuary is in progress.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
48	Use of Goa Iron Ore Permanent Fund	Affidavit is filed on 20/04/2021 before the Hon'ble Supreme Court seeking approval of "Goa Mineral Ore Permanent Fund Trust Scheme". The same is also notified in the official Gazette in view of the approval conveyed by the Cabinet for operating the scheme subject to the approval from Hon'ble Supreme Court of India.
<b>Industries</b>		
49	Get approval for Medical Device Park	The State of Goa has submitted proposal under the scheme "Promotion of Medical Device Park" including feasibility study report to Department of Pharmaceuticals, Ministry of Chemical & Fertilizers, New Delhi. Queries raised on project proposal/concept Note by the Industrial Finance Corporation of India (IFCI) have been addressed and submitted to IFCI. The proposal is under scrutiny.
50	Extend Employment Subsidies for cashew industry	The draft employment scheme to benefit cashew industry was formulated and sent to the government for approval.
51	SFURTI Cluster	Paddy cluster at Latambarcem, Bicholim: Detail Project Report of paddy cluster is completed and forwarded to consultant appointed by Govt. of Goa for onward submission to KVIC. Chilly and Jaggery Cluster are in final Stages, since land being Government, the pending lease agreement is awaiting for concurrence of Finance Department and Cabinet approval. Food processing Cluster under DRDA as implementing Agency: SPV Registration are completed, lease agreement and SPV formation is under process. Horticulture Corporation is proposed to be Implementing agency for paddy Cluster in South Goa. Coir cluster: Goa Handicraft Rural Small scale Industrial Development Corporation (GHRSSIDC) being Implementing Agency has completed the preliminary submission. Multifruit processing cluster completed and all documents except registration of lease agreement pending for NOC of Town & Country Planning.
<b>Goa IDC</b>		
52	Constitute task force to examine and propose a solution for rejuvenating sick / Closed units in industrial Estates	Eviction & Recovery Cell is examining the cases of sick / closed units.
<b>Information Technology</b>		
53	High Speed connectivity through BharatNet	Under process.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Transport</b>		
54	An amount of Rs. 9.00 crore has been provided under the Bus Replacement Scheme.	Scheme is under amendment. Feasibility of CNG/LNG is being examined with current needs of transport sector.
55	An amount of Rs. 10.00 crore has been earmarked to formulate Kadamba Sathi Scheme.	The scheme is under consideration with the Finance Department .
<b>Finance</b>		
56	Implement Financial Management System	"Expenditure Monitoring System Software" will be introduced through NIC for online compilation of Receipts & Expenditure. The same is under progress.
<b>Personnel</b>		
57	Job security to contract workers employed for more than 10 years	There is no policy decision taken in this regard.
<b>Science, Technology and Waste Management</b>		
58	GI tagging of products	GI application filed for Goa Cashew, Goa Mankur Mango, Goa Bebinca, Agassaium Brinjal whereas draft GI application for Sat Shiro Bheno and coconut feni is prepared for final approval. Relevant GI data collection and association formation for Hillario (Mango) and Taleigao brinjal is under process.
<b>Animal Husbandry</b>		
59	Bicholim Veterinary Hospital	The detail drawings has been prepared by the Chief Architect and submitted to the Executive Engineer, WD-V, PWD and preparation of detailed estimate is in progress.
<b>Social Welfare</b>		
60	Revive Goencho Dayaz Scheme	Proposal to re-notify the scheme is submitted to Government for approval.
61	Divyang Rath vehicle	The draft scheme is submitted to the Government for approval.
<b>Provedoria</b>		
62	Upgrade infrastructure of Provedoria	Administrative approval has been accorded for the Upgradation of Institutions and Technical Sanction is under process.
<b>Tribal Welfare</b>		
63	Set Eklavya Model Residential School at Arla Keri, Priol	The Government has conveyed financial approval and sanction to acquire the land for the establishment of Eklavya Model Residential School at Arla Keri, Ponda in Ponda Taluka.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
64	TRIFOOD	The Directorate has identified land having 18,310 sq mtrs. of area (around 5 acres) in survey No. 26/1 situated in the jurisdiction of Piliem Village at Sanjivani Sahakari Sakhar Kharkana, Dharbandora -Goa. The transfer of land by Agriculture Department is under process.
65	Tribal Research Institute	The Ministry has sanctioned the Tribal Research Institute for the State of Goa amounting to Rs. 2320.00 lakh. Site inspection of the Municipal Guest House at Sanguem which is identified as Tribal Research Institute has been done. Tribal Department has requested the Chief Officer of Sanguem Municipal Council to expedite the process of handing over the premises.
66	My Pad My Right	The formulation of the scheme is under process.
<b>School Education</b>		
67	Set up Computer lab in Government Schools	All the Government High and Higher Secondary Schools in the state will be provided with a set of five (05) multimedia, Intel Core i5 computer systems, one (01) entry level Laser Printer each and 10 KVA Online UPS also along-with complete wiring in the computer laboratories. The Directorate of Education requires an approximate amount of Rupees Five to Six Crores, to implement the said scheme Accordingly, the file has been moved to the Finance Department asking for additional funds and for the concurrence of the same.
<b>Technical Education</b>		
68	Construction of buildings Goa College of Architecture	Administrative approval for construction of additional floors in the existing extension wing has been granted. Work has been allotted to GSIDC.
69	Construction Goa College of Pharmacy	The proposal has been submitted for consideration of Government.
70	Construction of Extension Block of Goa College of Arts	A sculpture studio and building to house Master of Fine Arts course is under consideration at an estimated cost of ₹ 52,54,610/-.
71	Set up research cell for urban design and sustainable architecture	Suitable proposal is being worked out by Goa College of Architecture and will be submitted for consideration of Government.
<b>Sports and Youth Affairs</b>		
72	Development of Playground at Korgao	Work Order is issued on 07/01/2022, work is in progress.
73	Development of Playground at St. Jose de Areal	Letter of Acceptance issued to the party on 07/01/2022.
74	Upgradation of Village Playground at Chanberem, Mayem	Submitted for Expenditure Sanction to the Government.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Revenue</b>		
75	Avoid double taxation on stamp duty	As per the budget announcement the proposal is not considered by Law Department. The file is under submission for decision /information of Government.
76	Develop mechanism to complete conveyance from builder to Coop societies	Proposal is pending with Law Department .
<b>Municipal Administration</b>		
77	Streamline process of construction and trade license at Panchayat level/ Municipalities	The construction license module that is developed by NIC is fully operational and has been implemented in all councils. In order to facilitate renewal of Construction Licenses necessary amendments to Section 323 of the Goa Municipalities Act was proposed and the Bill was proposed to be placed in the last assembly session but the same could not be placed. However, this office has once again moved the file proposing the said amendments for placing in the next assembly. Presently, the file is in Law Department for vetting.
78	Recognition to unauthorised old dwelling houses by changing law	The proposal has been approved by the Government and the Bill was proposed to be placed in the last assembly session but the same could not be placed. However, this office has once again moved the file proposing the said amendments for placing in the next assembly. Presently, the file is in Law Department for vetting.
<b>Directorate of Panchayats</b>		
79	Construct two ZP Bhavans	Proposal is moved to the Government to utilize Old High Court Building at Altinho for housing the Office of Zilla Panchayats.
<b>District Rural Development Agency, North (DRDA-N)</b>		
80	Construction of Goa Bazar	DRDA-N vide order dated 30/11/2021 has engaged services of Shri J.N. Chimulkar as Chief Engineer for the project of ‘‘ Construction of Goa Bazar’’. Consultant M/s Mofa have submitted detail estimate amounting to ₹ 47,55,52,310/-. The Chief Engineer (Project) has accorded technical sanction for the project on 10/12/2021 for ₹ 47,57,40,100/-. The proposal has been sent to government for obtaining approval of Expenditure Finance Committee (EFC) on 16/12/2021. The project would be tendered after receiving approval of EFC.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Town and Country Planning</b>		
81	Extent Online Building Plan Approval System to other types of buildings	Proposal has been moved to the Government for extending BPAMS to other types of building upto a floor area of 2000 sq mts for which decision is awaited.
82	Reforms in PDAs	Meeting of the Member Secretaries of the PDAs was convened for taking feedback on building proposals which can be approved at the level of Member Secretary and without having to wait for its passing in the Authority meeting. PDAs will be directed to come out with revenue generating proposals including PPP Scheme for enabling the PDAs to be self-reliant and also to change the image of the PDA from a mere regulatory Authority to a development oriented Authority.
83	Implement TDR provisions for public projects	The Town and Country Planning Act has incorporated provisions for Transferable Development Rights (TDR) by way of amendments made in 2018. Rules for acquiring land for public purpose by way of according TDR in lieu of the payment of compensation towards such acquisition, by issuing Development Rights Certificate will be drafted. PDAs will be advised to propose receiving areas in the Development Plan (when it is taken up for revision) to utilize the Development Rights Certificate as additional built up space.
<b>Forest</b>		
84	Resolve private forest issue	Under process.
<b>Fire &amp; Emergency</b>		
85	Engaging fire Guards on the line of Home Guards	The Department have submitted the revised Concept Note to the Government.
<b>NRI</b>		
86	Launch Global Goan Programme	The proposal in respect of Project Global Goan is under submission.
<b>Archives</b>		
87	Integrated Archival Access and Preservation Project to protect Archival heritage	Tendering under process.
88	Restoration of fort of Khorjuvem	Civil work in progress.
89	Restoration of fort of Cabo de Rama	Received Estimates from Goa Tourism Development Corporation.
90	Restoration of fort of Colvale	Process is yet to be started due to end of validity of empanelment of conservation architect as consultant.
91	Restoration of fort of Chapora	Pre-tendering process is in progress.
92	Restoration of chapel of Monte, Old Goa	Civil work in progress.

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>1</b>	<b>2</b>	<b>3</b>
93	Restoration of Jain Basti (Phase II)	Pre-tendering process is in progress.
94	Restoration of Mahaladevi Verna	Work is deposited with GSIDC.
95	Access road to Chapel of St. Jerome	Confirmation of payment by EDC is received. Awaiting confirmation from office of Collector.
<b>Law</b>		
96	Construction of Civil Court, Margao	The construction of New Civil and Criminal Court Building at the cost of ₹ 29.70 Crores at Margao is in progress. The work of pile foundation upto plinth level is completed and work of second phase shall commence shortly.
97	Setting up of fast track court under POSCO Act	Government has taken initiative of Setting up of Fast Track Special Court for Expedious Disposal of Rape & POSCO Act cases which will commence shortly, infrastructure for the same is almost ready and once the Presiding Officer for the court is appointed the said court will be made functional immediately.
<b>Excise</b>		
98	Enhancing contribution to the toddy tapper welfare fund	It is under process.

**Table 5**

**List of Department-wise Budget Announcements which are not implemented**

<b>Sr. No.</b>	<b>Budget Announcement</b>	<b>Action Taken</b>
<b>Goa State Infrastructure Development Corporation (GSIDC)</b>		
1	Maintenance of Assembly Building (GSIDC/Legislature)	GSIDC has dropped the work due to non receipt of administrative and expenditure sanction from the Client Department i.e. Goa Legislature Secretariat.